

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 142 of 2013 &
I.A. 207 & 208 of 2013**

Dated: 27th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member**

M/s. Mawana Sugar Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Shikha Ohri
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1
Mr. Anand K. Ganesan for R.2

ORDER

The learned counsel for the Respondent No.2 has filed the reply today after serving copy on the other side.

Post the matter for hearing on **08.11.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member
ss/ts

(Justice M. Karpaga Vinayagam)
Chairperson